

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
137/241-242/PB/2020

IN THE MATTER OF:

Sujita Datta Bhaumik
v.
Team 1 Consulting Pvt. Ltd. & Ors.

.... Applicant/petitioner

.... Respondent

Order under Section 241-242

Order delivered on 02.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

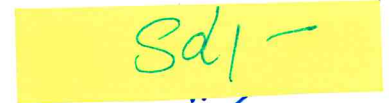
PRESENT:

For the Petitioner
For the Respondent

Mr. Ashish Chauhan, Adv.
CS Rahul Jain and CA Vijay Kumar Gupta for R-
1, 2 and 3

ORDER

List the matter on 10.12.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)